BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.11 / KB/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th November 2017, 10.30 A.M.

Name	of the Company	Om Prakash Agarwal &	OrsVersus-Capricorn Oils Lir	nited. & Ors.
Ur	nder Section	241/242		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of Signature with date	
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Shelley Bonney;

representativat Hepetitiones \$200 nuss'

ORDER

One representative of the petitioner is present.

In compliance of order dated 20.09.2017 petitioner has filed written submissions but till date respondent has not filed written submissions. Respondent is directed to file written submissions within two weeks from today with a copy to the opposite party.

List on 22.12.2017 for argument.

(Jinan K.R.) Member (J)

(V.P. Singh) Member (J)